

I/D.No.LL (B).14/2015/236
Dated Shillong, the 30th January, 2018.

Finance (Budget) Department – I/D.,

Enclosed, please find herewith 200 (Two hundred) copies of the Meghalaya Appropriation (No.III) Act, 2017 (Act No.11 of 2017) for favour of information and necessary action.

sd/

(L.A. Lyndem)

Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

_____/____/____

Memo No.LL (B).14/2015/236 -A Dated Shillong, the 30th January, 2018.

Copy to: -

1. The Commissioner & Secretary, Meghalaya Legislative Assembly with 5(five) copies of the above Act for information and necessary action.
2. Cabinet Affairs Department.
3. ✓ The Data Entry Operator, Law (A) Department for uploading the notification in the Law Department web site.

By order etc.,

[Signature]

Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

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PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

NOTIFICATION

The 22nd December, 2017.

No.LL(B)14/2015/201.—The Meghalaya Appropriation (No. III) Act, 2017 (Act No. 11 of 2017) is hereby published for general information.

MEGHALAYA ACT NO. 11 OF 2017.

(As passed by the the Meghalaya Legislative Assembly)

Received the assent of the Governor on the 21st December, 2017.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 22nd December, 2017.

THE MEGHALAYA APPROPRIATION (NO. III) ACT, 2017

An

Act

**to authorise payment and appropriation of certain further sums from and out of
the**

**Consolidated Fund of Meghalaya for the services of
Financial Year ending on the thirty first day of March, 2018**

**Be it enacted by the Legislature of the State of Meghalaya in the Sixty
Eight Year of the Republic of India as follows: -**

**Short title and
Commencement**

**1. (1) This Act may be called the
Meghalaya Appropriation (No. III) Act, 2017.**

**Withdrawal of
₹ 513,67,42,573
from and out of the
Consolidated Fund of
Meghalaya for the financial
year 2017-2018.**

**2. From and out of the Consolidated fund of
Meghalaya there may be paid and applied
sums not exceeding those specified in Column
(3) of the Schedule amounting in the aggregate
to the sums of ₹ 513,67,42,573 (Rupees five
hundred and thirteen crore sixty seven lakh
forty two thousand five hundred and seventy
three) only towards defraying the several
charges which will come in course of payment
during the financial year ending on the thirty
first day of March 2018 in respect of the
services specified in Column (2) of the
Schedule.**

Appropriation

**3. The sums authorised to be withdrawn from
and out of the Consolidated Fund of
Meghalaya by this Act, shall be appropriated
for the services and purposes expressed in the
Schedule in relation to the financial year 2017-
2018.**

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
		01	<i>Revenue</i> 2011 - PARLIAMENT/STATE/UNION TERRITORY LEGISLATURE 2058 - STATIONERY AND PRINTING-- <i>Total Revenue</i>	4,88,95,798 ... 1,72,00,000 ... 6,60,95,798
	<i>Capital</i> 4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING 4216 - CAPITAL OUTLAY ON HOUSING- <i>Total Capital</i>			
	Total of Grant 01	6,60,95,798		6,60,95,798
02	<i>Revenue</i> 2012 - PRESIDENT, VICE PRESIDENT/GOVERNOR, ADMINISTRATOR OF UNION TERRITORIES <i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- <i>Total Capital</i>			
	Total of Grant 02			
03	<i>Revenue</i> 2013 - COUNCIL OF MINISTERS-- 2070 - OTHER ADMINISTRATIVE SERVICES <i>Total Revenue</i>			
	Total of Grant 03			
04	<i>Revenue</i> 2014 - ADMINISTRATION OF JUSTICE- <i>Total Revenue</i>	1,18,41,979 1,18,41,979	1,60,00,000 1,60,00,000	2,78,41,979 2,78,41,979
	Total of Grant 04	1,18,41,979	1,60,00,000	2,78,41,979
05	<i>Revenue</i> 2015 - ELECTIONS <i>Total Revenue</i>	13,72,38,971 13,72,38,971	13,72,38,971 13,72,38,971

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
		Total of Grant 05		13,72,38,971
06	<i>Revenue</i>			
	2029 - LAND REVENUE			
	2245 - RELIEF ON ACCOUNT OF NATURAL CALAMITIES	22,70,000	...	22,70,000
	2250 - OTHER SOCIAL SERVICES			
	3475 - OTHER GENERAL ECONOMIC SERVICES			
	<i>Total Revenue</i>	22,70,000	...	22,70,000
	<i>Capital</i>			
	6225 - LOANS FOR WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER BACKWARD CLASSES.			
	6250 - LOANS FOR OTHER SOCIAL SERVICES			
	6401 - LOANS FOR CROP HUSBANDRY			
	<i>Total Capital</i>			
Total of Grant 06		22,70,000		22,70,000
07	<i>Revenue</i>			
	2030 - STAMPS AND REGISTRATION-			
	<i>Total Revenue</i>			
Total of Grant 07				
08	<i>Revenue</i>			
	2039 - STATE EXCISE-			
	<i>Total Revenue</i>			
Total of Grant 08				
09	<i>Revenue</i>			
	2040 - TAXES ON SALES, TRADE ETC.	1,06,00,000	...	1,06,00,000
	2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES			
	<i>Total Revenue</i>	1,06,00,000	...	1,06,00,000
Total of Grant 09		1,06,00,000		1,06,00,000
10	<i>Revenue</i>			
	2041 - TAXES ON VEHICLES	8,42,33,030	...	8,42,33,030
	2070 - OTHER ADMINISTRATIVE SERVICES			
	3055 - ROAD TRANSPORT			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
			<i>Total Revenue</i>	8,42,33,030
	<i>Capital</i> 5053 - CAPITAL OUTLAY ON CIVIL AVIATION 5055 - CAPITAL OUTLAY ON ROAD TRANSPORT <i>Total Capital</i>			
	Total of Grant 10	8,42,33,030		8,42,33,030
11	<i>Revenue</i> 2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT- 2801 - POWER 2810 - NEW AND RENEWABLE ENERGY <i>Total Revenue</i>	93,75,00,000	...	93,75,00,000
	<i>Capital</i> 4801 - CAPITAL OUTLAY ON POWER PROJECTS 6801 - LOANS FOR POWER PROJECTS <i>Total Capital</i>	31,25,00,000	...	31,25,00,000
	Total of Grant 11	125,00,00,000		125,00,00,000
12	<i>Revenue</i> 2047 - OTHER FISCAL SERVICES- <i>Total Revenue</i>			
	Total of Grant 12			
	<i>Revenue</i> 2048 - APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT <i>Total Revenue</i>	...	10,61,00,000	10,61,00,000
	Total of 2048		10,61,00,000	10,61,00,000
	<i>Revenue</i> 2049 - INTEREST PAYMENTS <i>Total Revenue</i>			
	Total of 2049			
	<i>Revenue</i> 2051 - PUBLIC SERVICE COMMISSION	...	50,03,358	50,03,358

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Revenue</i>	...	50,03,358	50,03,358
	Total of 2051		50,03,358	50,03,358
13	<i>Revenue</i> 2052 - SECRETARIAT- GENERAL SERVICES 2251 - SECRETARIAT- SOCIAL SERVICES 3451 - SECRETARIAT- ECONOMIC SERVICES-			
	<i>Total Revenue</i>			
	<i>Capital</i> 5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES			
	<i>Total Capital</i>		...	
	Total of Grant 13			
14	<i>Revenue</i> 2053 - DISTRICT ADMINISTRATION	1,60,00,000	...	1,60,00,000
	<i>Total Revenue</i>	1,60,00,000	...	1,60,00,000
	Total of Grant 14	1,60,00,000		1,60,00,000
15	<i>Revenue</i> 2054 - TREASURY AND ACCOUNTS ADMINISTRATION-			
	<i>Total Revenue</i>			
	Total of Grant 15			
16	<i>Revenue</i> 2055 - POLICE. 2070 - OTHER ADMINISTRATIVE SERVICES 2216 - HOUSING-	18,24,55,511	...	18,24,55,511
	<i>Total Revenue</i>	18,24,55,511	...	18,24,55,511
	<i>Capital</i> 4055 - CAPITAL OUTLAY ON POLICE 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>		...	
	Total of Grant 16	18,24,55,511		18,24,55,511
17	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
		2056 - JAILS.	3,79,00,000	...
<i>Total Revenue</i>	3,79,00,000	...	3,79,00,000	
<i>Capital</i>				
4059 - CAPITAL OUTLAY ON PUBLIC WORKS.				
<i>Total Capital</i>		...		
Total of Grant 17		3,79,00,000		3,79,00,000
18	<i>Revenue</i>			
2058 - STATIONERY AND PRINTING--	50,00,000	...	50,00,000	
<i>Total Revenue</i>	50,00,000	...	50,00,000	
<i>Capital</i>				
4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING				
4216 - CAPITAL OUTLAY ON HOUSING-				
<i>Total Capital</i>		...		
Total of Grant 18		50,00,000		50,00,000
19	<i>Revenue</i>			
2052 - SECRETARIAT- GENERAL SERVICES				
2059 - PUBLIC WORKS	6,00,00,000	...	6,00,00,000	
2203 - TECHNICAL EDUCATION				
2204 - SPORT AND YOUTH SERVICES -				
2205 - ART AND CULTURE-				
2216 - HOUSING-				
<i>Total Revenue</i>	6,00,00,000	...	6,00,00,000	
<i>Capital</i>				
4059 - CAPITAL OUTLAY ON PUBLIC WORKS.	6,09,56,495	...	6,09,56,495	
4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE				
4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH				
4216 - CAPITAL OUTLAY ON HOUSING-				
4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY				
4404 - CAPITAL OUTLAY ON DAIRY DEVELOPMENT				
<i>Total Capital</i>	6,09,56,495	...	6,09,56,495	
Total of Grant 19		12,09,56,495		12,09,56,495
20	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2070 - OTHER ADMINISTRATIVE SERVICES			
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			
	<i>Total Capital</i>		...	
	Total of Grant 20			
21	<i>Revenue</i>			
	2075 - MISCELLANEOUS GENERAL SERVICES			
	2202 - GENERAL EDUCATION-	7,00,00,000	...	7,00,00,000
	2203 - TECHNICAL EDUCATION			
	2204 - SPORT AND YOUTH SERVICES -	2,54,40,000	...	2,54,40,000
	2205 - ART AND CULTURE-	2,01,00,000	...	2,01,00,000
	2236 - NUTRITION-			
	3425 - OTHER SCIENTIFIC RESEARCH-			
	3454 - CENSUS,SURVEY AND STATISTICS			
	<i>Total Revenue</i>	11,55,40,000	...	11,55,40,000
	<i>Capital</i>			
	4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE			
	6202 - LOANS FOR EDUCATION, SPORTS, ART AND CULTURE			
	<i>Total Capital</i>		...	
	Total of Grant 21	11,55,40,000		11,55,40,000
22	<i>Revenue</i>			
	2070 - OTHER ADMINISTRATIVE SERVICES	2,22,18,031	...	2,22,18,031
	2216 - HOUSING-			
	3454 - CENSUS,SURVEY AND STATISTICS			
	<i>Total Revenue</i>	2,22,18,031	...	2,22,18,031
	Total of Grant 22	2,22,18,031		2,22,18,031
23	<i>Revenue</i>			
	2070 - OTHER ADMINISTRATIVE SERVICES	1,02,36,248	...	1,02,36,248
	<i>Total Revenue</i>	1,02,36,248	...	1,02,36,248
	Total of Grant 23	1,02,36,248		1,02,36,248
24	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2071 - PENSIONS AND OTHER RETIREMENT BENEFITS <i>Total Revenue</i>			
	<i>Total of Grant 24</i>			
25	<i>Revenue</i> 2075 - MISCELLANEOUS GENERAL SERVICES <i>Total Revenue</i>			
	<i>Total of Grant 25</i>			
26	<i>Revenue</i> 2210 - MEDICAL AND PUBLIC HEALTH- 2211 - FAMILY WELFARE- <i>Total Revenue</i>	24,51,76,000	...	24,51,76,000
	<i>Capital</i> 4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH 4211 - CAPITAL OUTLAY ON FAMILY WELFARE- <i>Total Capital</i>	24,51,76,000	...	24,51,76,000
	<i>Total of Grant 26</i>	24,51,76,000		24,51,76,000
27	<i>Revenue</i> 2215 - WATER SUPPLY AND SANITATION 2216 - HOUSING- <i>Total Revenue</i>	18,64,10,000	...	18,64,10,000
	<i>Capital</i> 4215 - CAPITAL OUTLAY ON WATER SUPPLY AND SANITATION. 4216 - CAPITAL OUTLAY ON HOUSING- <i>Total Capital</i>	18,64,10,000	...	18,64,10,000
	<i>Total of Grant 27</i>	18,64,10,000		18,64,10,000
28	<i>Revenue</i> 2216 - HOUSING- <i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 6216 - LOANS FOR HOUSING <i>Total Capital</i>		...	

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 28			
29	<i>Revenue</i> 2216 - HOUSING- 2217 - URBAN DEVELOPMENT <i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4217 - CAPITAL OUTLAY ON URBAN DEVELOPMENT 6217 - LOANS FOR URBAN DEVELOPMENT- <i>Total Capital</i>		...	
	Total of Grant 29			
30	<i>Revenue</i> 2220 - INFORMATION AND PUBLICITY <i>Total Revenue</i>			
	Total of Grant 30			
31	<i>Revenue</i> 2230 - LABOUR AND EMPLOYMENT- <i>Total Revenue</i>			
	Total of Grant 31			
32	<i>Revenue</i> 3456 - CIVIL SUPPLIES <i>Total Revenue</i>			
	<i>Capital</i> 4408 - CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING <i>Total Capital</i>		...	
	Total of Grant 32			
33	<i>Revenue</i> 2235 - SOCIAL SECURITY AND WELFARE- <i>Total Revenue</i>			
	<i>Capital</i> 6235 - -LOANS FOR SOCIAL SECURITY AND WELFARE- <i>Total Capital</i>		...	
	Total of Grant 33			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 33			
34	<i>Revenue</i> 2225 - WELFARE OF SCHEDULED CASTES, SCHEDULE TRIBES AND OTHER BACKWARD CLASSES 2235 - SOCIAL SECURITY AND WELFARE- 2236 - NUTRITION-	81,32,68,000 13,92,87,206	81,32,68,000 13,92,87,206
	<i>Total Revenue</i>	95,25,55,206	...	95,25,55,206
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4235 - CAPITAL OUTLAY ON SOCIAL SECURITY AND WELFARE 6225 - LOANS FOR WELFARE OF SCHEDULED CASTES,SCHEDULED TRIBES AND OTHER BACKWARD CLASSES.			
	<i>Total Capital</i>		...	
	Total of Grant 34	95,25,55,206		95,25,55,206
35	<i>Revenue</i> 2235 - SOCIAL SECURITY AND WELFARE-			
	<i>Total Revenue</i>			
	Total of Grant 35			
36	<i>Revenue</i> 2075 - MISCELLANEOUS GENERAL SERVICES 2235 - SOCIAL SECURITY AND WELFARE-	74,12,335	...	74,12,335
	<i>Total Revenue</i>	74,12,335	...	74,12,335
	Total of Grant 36	74,12,335		74,12,335
37	<i>Revenue</i> 2250 - OTHER SOCIAL SERVICES			
	<i>Total Revenue</i>			
	Total of Grant 37			
38	<i>Revenue</i> 3451 - SECRETARIAT- ECONOMIC SERVICES-	1,90,00,000	...	1,90,00,000
	<i>Total Revenue</i>	1,90,00,000	...	1,90,00,000
	<i>Capital</i> 5475 - CAPITAL OUTLAY ON OTHER GENERAL ECONOMIC SERVICES.			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Capital</i>		...	
	Total of Grant 38	1,90,00,000		1,90,00,000
39	<i>Revenue</i> 2425 - CO-OPERATION 2435 - OTHER AGRICULTURAL PROGRAMMES <i>Total Revenue</i>			
	<i>Capital</i> 4425 - CAPITAL OUTLAY ON CO-OPERATION 4435 - CAPITAL OUTLAY ON OTHER AGRICULTURAL PROGRAMMES 6425 - LOANS FOR COOPERATION- <i>Total Capital</i>		...	
	Total of Grant 39			
40	<i>Revenue</i> 2552 - NORTH EASTERN AREAS 3451 - SECRETARIAT- ECONOMIC SERVICES- <i>Total Revenue</i>			
	<i>Capital</i> 4552 - CAPITAL OUTLAY ON NORTH EASTERN AREAS <i>Total Capital</i>		...	
	Total of Grant 40			
41	<i>Revenue</i> 3454 - CENSUS,SURVEY AND STATISTICS <i>Total Revenue</i>			
	Total of Grant 41			
42	<i>Revenue</i> 2216 - HOUSING- 3475 - OTHER GENERAL ECONOMIC SERVICES <i>Total Revenue</i>			
	Total of Grant 42			
43	<i>Revenue</i> 2216 - HOUSING-			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2401 - CROP HUSBANDRY 2408 - FOOD STORAGE AND WAREHOUSING 2415 - AGRICULTURAL RESEARCH AND EDUCATION 2435 - OTHER AGRICULTURAL PROGRAMMES 2701 - -MEDIUM IRRIGATION. 2702 - MINOR IRRIGATION 2711 - FLOOD CONTROL AND DRAINAGE <i>Total Revenue</i> <i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4401 - CAPITAL OUTLAY ON CROP HUSBANDRY 4416 - INVESTMENTS IN AGRICULTURAL FINANCIAL INST. 4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION. 4702 - CAPITAL OUTLAY ON MINOR IRRIGATION 4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS <i>Total Capital</i>			
	Total of Grant 43			
44	<i>Revenue</i> 2701 - -MEDIUM IRRIGATION. 2711 - FLOOD CONTROL AND DRAINAGE <i>Total Revenue</i> <i>Capital</i> 4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION. 4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS <i>Total Capital</i>			
	Total of Grant 44			
45	<i>Revenue</i> 2216 - HOUSING- 2402 - SOIL AND WATER CONSERVATION 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 45			
46	<i>Revenue</i> 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT-	20,00,00,000	...	20,00,00,000
	<i>Total Revenue</i>	20,00,00,000	...	20,00,00,000
	Total of Grant 46	20,00,00,000		20,00,00,000
47	<i>Revenue</i> 2216 - HOUSING- 2235 - SOCIAL SECURITY AND WELFARE- 2403 - ANIMAL HUSBANDRY- 2415 - AGRICULTURAL RESEARCH AND EDUCATION	29,18,706 3,36,26,798	29,18,706 3,36,26,798
	<i>Total Revenue</i>	3,65,45,504	...	3,65,45,504
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY 6225 - LOANS FOR WELFARE OF SCHEDULED CASTES,SCHEDULED TRIBES AND OTHER BACKWARD CLASSES. 6403 - LOANS FOR ANIMAL HUSBANDRY			
	<i>Total Capital</i>		...	
	Total of Grant 47	3,65,45,504		3,65,45,504
48	<i>Revenue</i> 2216 - HOUSING- 2404 - DAIRY DEVELOPMENT 2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>			
	Total of Grant 48			
49	<i>Revenue</i> 2216 - HOUSING- 2405 - FISHERIES 2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING-			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	4405 - CAPITAL OUTLAY ON FISHERIES <i>Total Capital</i>		...	
	Total of Grant 49			
50	<i>Revenue</i> 2406 - FORESTRY AND WILDLIFE 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>	24,49,80,115 24,49,80,115	24,49,80,115 24,49,80,115
	<i>Capital</i> 4406 - CAPITAL OUTLAY ON FORESTRY AND WILD LIFE <i>Total Capital</i>		...	
	Total of Grant 50	24,49,80,115		24,49,80,115
51	<i>Revenue</i> 2216 - HOUSING- 2236 - NUTRITION- 2401 - CROP HUSBANDRY 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT- 2505 - RURAL EMPLOYMENT. 2515 - OTHER RURAL DEVELOPMENT PROGRAMMES <i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4515 - CAPITAL OUTLAY ON OTHER RURAL DEVELOPMENT PROGRAMMES - 6515 - LOANS FOR OTHER RURAL DEVELOPMENT PROGRAMME <i>Total Capital</i>		...	
	Total of Grant 51			
52	<i>Revenue</i> 2852 - INDUSTRIES <i>Total Revenue</i>	20,89,31,999 20,89,31,999	20,89,31,999 20,89,31,999
	<i>Capital</i> 4854 - CAPITAL OUTLAY ON CEMENT 4885 - CAPITAL OUTLAY ON INDUSTRIES AND MINERALS.	1,80,00,000	...	1,80,00,000

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	6885 - Other Loans to Industries and Minerals <i>Total Capital</i>	1,80,00,000	...	1,80,00,000
	Total of Grant 52	22,69,31,999		22,69,31,999
53	<i>Revenue</i> 2216 - HOUSING- 2851 - VILLAGE AND SMALL INDUSTRIES- <i>Total Revenue</i>			
	<i>Capital</i> 4851 - Capital Outlay on Village and Small Industries. 6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES <i>Total Capital</i>		...	
	Total of Grant 53			
54	<i>Revenue</i> 2216 - HOUSING- 2851 - VILLAGE AND SMALL INDUSTRIES- <i>Total Revenue</i>	19,25,05,993	...	19,25,05,993
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4851 - Capital Outlay on Village and Small Industries. 6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES <i>Total Capital</i>	7,00,00,000	...	7,00,00,000
	Total of Grant 54	26,25,05,993		26,25,05,993
55	<i>Revenue</i> 2853 - NON FERROUS MINING AND METALLURGICAL INDUSTRIES <i>Total Revenue</i>	41,00,00,000	...	41,00,00,000
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4853 - CAPITAL OUTLAY ON NON-FERROUS MINING AND METALLURGICAL INDUSTRIES. <i>Total Capital</i>		...	
	Total of Grant 55	41,00,00,000		41,00,00,000
56	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	3054 - ROADS AND BRIDGES	14,55,36,000	...	14,55,36,000
	<i>Total Revenue</i>	14,55,36,000	...	14,55,36,000
	<i>Capital</i>			
	5054 - CAPITAL OUTLAY ON ROADS AND BRIDGES			
	<i>Total Capital</i>		...	
	Total of Grant 56	14,55,36,000		14,55,36,000
57	<i>Revenue</i>			
	3452 - TOURIST INFRASTRUCTURE.			
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			
	5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES			
	5452 - CAPITAL OUTLAY ON TOURISM			
	7452 - Loans for Tourism.			
	<i>Total Capital</i>		...	
	Total of Grant 57			
58	<i>Revenue</i>			
	3606 - AID MATERIALS AND EQUIPMENTS-			
	<i>Total Revenue</i>			
	Total of Grant 58			
59	<i>Capital</i>			
	5465 - INVESTMENT IN GENERAL FINANCIAL AND TRADING INSTITUTIONS			
	<i>Total Capital</i>		...	
	Total of Grant 59			
	<i>Capital</i>			
	6003 - INTERNAL DEBT OF THE STATE GOVERNMENT			
	<i>Total Capital</i>		...	
	Total of 6003			
	<i>Capital</i>			
	6004 - LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT			
	<i>Total Capital</i>		...	

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of 6004			
60	<i>Capital</i> 7610 - LOANS TO GOVERNMENT SERVANTS ETC..			
	<i>Total Capital</i>		...	
	Total of Grant 60			
61	<i>Capital</i> 7615 - MISCELLANEOUS LOANS			
	<i>Total Capital</i>		...	
	Total of Grant 61			
62	<i>Capital</i> 7810 - INTER-STATE SETTLEMENT			
	<i>Total Capital</i>		...	
	Total of Grant 62			
63	<i>Capital</i> 7999 - APPROPRIATION TO THE CONTINGENCY FUND			
	<i>Total Capital</i>		...	
	Total of Grant 63			
	Grand Total - Revenue	454,81,82,720	12,71,03,358	467,52,86,078
	Grand Total - Capital	46,14,56,495	...	46,14,56,495
	TOTAL	500,96,39,215	12,71,03,358	513,67,42,573

W. KHYLLEP,
Secretary to the Government of Meghalaya,
Law Department.